

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH – COURT NO. II

Excise Appeal No. 50703 of 2017

(Arising out of order-in-original No. 23-32/COMMR/JBP/CEX/2016 dated 21.12.2016 passed by the Commissioner, Customs, Central Excise & Service Tax, Jabalpur).

**Commissioner of Central Goods And
Service Tax, Customs And Excise,
Jabalpur**

Appellant

VERSUS

Maihar Cement

Respondent

Appearance

Shri Sanjay Kumar Singh, Authorized Representative – for the
Department

Shri Sanjay Grover, Advocate – for the Respondent

CORAM :

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)

HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING : 04.08.2022

DATE OF DECISION: 31.08.2022

ORDER SHEET

The appeal is dismissed. For order, see order of date in Excise
Appeal of 50692 of 2017.

(Anil Choudhary)
Member (Judicial)

(P.V. Subba Rao)
Member (Technical)